

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 318 of 2013

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Batot Hydro Power Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr. Adv.
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Suparna Srivastava for R-2
Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R.1

ORDER

Post the matter for further hearing on **30.07.2014 at 12.30**

p.m.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js